

साइन की सतह को ८ फुट ऊंचा उठाना है, इसलिये यह तय किया गया है कि नया पुल एक नये एलाइन्मेंट पर बनाया जाये।

(ग) से (ङ). इस काम के लिये कम से कम ८५.६२ एकड़ जमीन की आवश्यकता थी जो राजस्थान नहर अधिकारियों द्वारा प्राप्त कर ली गयी है। चूँकि यह काम जून्हीं के खर्चों से किया जा रहा है, इसलिये इसके लिये जो जमीन ली गयी है उसकी कुल क्षतिपूर्ति भी उनके द्वारा की जायेगी।

दिल्ली जंसलमेर राजपथ

२७३०. श्री प० ला० धारूवाल: क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बीकानेर से होने हुए दिल्ली से सीधे जेसलमेर तक कोई राष्ट्रीय राजपथ बनाने की योजना है ; और

(ख) यदि हां, तो यह कब तक कार्यान्वित की जायेगी ?

परिवहन तथा संचार मंत्रालय में नौबहन मंत्री (श्री राज बहादुर) : (क) जी नहीं, हाल ही में केवल राष्ट्रीय राजमार्ग का रास्ता धारा-जयपुर से बीकानेर तक बढ़ाया गया है।

(ख) सवाल पैदा नहीं होता।

P. & T. Employees of Bombay

2731. **Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the services of some of the employees in the P. & T. Department in Bombay Postal Circle had been dispensed with in 1961 under Central Services (Temporary Services) Rules, 1949;

(b) if so, whether the instructions issued by the Ministry of Home Affairs had been followed in those cases; and

(c) whether Government have withdrawn those orders and reinstated the employees?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes, Sir. 15 officials were discharged from service during the year 1961.

(b) Yes.

(c) The question of withdrawal does not arise. Under the Central Civil Services (Temporary Services) Rules, 1949, the Director-General is the competent authority to review the cases of officials discharged under rule 5 *ibid*. He has reviewed three cases. Four cases are under consideration. No representations against the orders issued have been received from the remaining eight officials.

Foreign Exchange for Andhra Pradesh

2732. { **Shri Venkatasubbalah:**
Shri Bishanchander Seth:
Shri Gauri Shanker:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have approached the Central Government for release of foreign exchange for purchase of gas turbines to tide over the power scarcity in the State which has resulted in serious dislocation of important industries; and

(b) if so, whether Government propose to consider the request favourably?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The matter is under consideration.

T. B. Hospitals

2733. **Shri Bhagwat Jha Asad:** Will the Minister of Health be pleased to state:

(a) whether the planned number of clinics for treatment of tuberculosis